

**Central Administrative Tribunal  
Principal Bench**

MA No.3959/2017  
OA No.1166/2017  
MA No.1262/2017

New Delhi this the 30<sup>th</sup> day of October, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Dr. Himanshi Chaudhary,  
D/o Devi Singh Chaudhary,  
Aged about 24 years, R/o D-1/783,  
Harsh Vihar, Delhi.
2. Dr. Madhuri Dixit, D/o Anil Sharma,  
Aged about 25 years, R/o V-738,  
Street No.9, Vijay Park, Delhi
3. Dr. Neha Bhadana,  
D/o Fateh Singh,  
Aged about 24 years,  
R/o House No.70, Vigyan Lok,  
Anand Vihar, Delhi
4. Dr. Vikas Kumar,  
S/o Ashok Kumar, Aged about 26 years,  
R/o B-99, Street No.5, East Vinod Nagar,  
Delhi
5. Dr. Amit, S/o Brijpal Singh,  
Aged about 26 years, R/o X/4931,  
SF Gali No.1, East Old Seelampur,  
Delhi.
6. Dr. Farhan Hussain,  
S/o Abrar Ahmad, R/o G-711/712,  
JJ Colony, Shakurpur Anandvas Shakurpur,  
North West Delhi.
7. Dr. Shiven Singh,  
S/o Dr. Bharat Singh,  
R/o 39-B, R-Block,  
Dilshad Garden, Delhi.

All working as Junior Resident Doctor in Guru Teg Bahadur Hospital, Govt. of NCT of Delhi, Dilshad Garden, Delhi-110095.

-Applicants

(By Advocate: Shri Jaideep Singh)

**Versus**

1. Govt. of NCT of Delhi, through its Secretary, Department of Health and Family Welfare, 9<sup>th</sup> Level, 'A' Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002.
2. The Director, Directorate of Health Services, Govt. of NCT of Delhi, F-17, Karkardooma, Delhi-110032.
3. Additional Medical Superintendent, Guru Teg Bahadur Hospital, Govt. of NCT of Delhi, Dilshad Garden, Delhi-110095.

-Respondents

(By Advocate: Shri N.K. Singh for Mrs. Avnish Ahlawat)

**O R D E R**

**Justice Permod Kohli:**

The applicants, who are Junior Resident Doctors, have approached this Tribunal by filing this OA seeking a direction to the respondents to allow them one year tenure as per Circular dated 05.06.1992. This Tribunal vide its interim order dated 06.04.2017 maintained status quo and in view of the aforesaid interim order,

the applicants continued to hold the posts of Junior Resident Doctors and have completed one year.

2. As the applicants have already completed one year as Junior Resident Doctors, the relief prayed for has been availed by them.

3. In this view of the matter, this OA is rendered infructuous. All the ancillary applications also stand disposed of.

**(Uday Kumar Varma)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

cc.